

R.O.C.Nos.56270/2021/RG-B2,
40018/2021/B5/Inspection-B2
117247-A/2021-B2 and
120714-A/2021-B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 6 / 2022

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below :

<i>S. No.</i>	<i>Name and Designation (1) Thiru./Tmt./Selvi.</i>	<i>Transferred and posted as (2)</i>
1	S.Alli, Chief Judge, Court of Small Causes, Chennai.	Principal Judge, City Civil Court, Chennai in the existing vacancy.
2	T.Chandrasekaran, I Additional Judge (TADA), City Civil Court, Chennai.	Chief Judge, Court of Small Causes, Chennai, vice Tmt.S.Alli, transferred.
3	V.Thilaham, Additional District Judge, Theni @ Periyakulam.	Principal District Judge, Dharmapuri in the existing vacancy.
4	K.Singaraj, Judge, Family Court, Srivilliputhur.	Additional District Judge, Theni @ Periyakulam, vice Tmt.V.Thilaham, transferred.
5	G.Sundararajan, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thanjavur.	Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Thanjavur, in the existing vacancy.
6	V.Pandiaraj, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi.	Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Thoothukudi, in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 11.01.2022.

Sd/- P.DHANABAL,
REGISTRAR GENERAL


(50)